LOK SABHA UNSTARRED QUESTION NO. 713 TO BE ANSWERED ON21st July, 2022

Oil and Gas Drilling Operations

713. SHRIMATI RAKSHA NIKHIL KHADSE: SHRI MANOJ KOTAK:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to ease out restrictions imposed on oil & natural Gas drilling operations in the ecologically fragile zone along coastal stretches;
- (b) if so, the details thereof; and
- (c) the proposed plan for drilling operations in the Coastal Regulation Zone (CRZ)?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली) MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI RAMESWAR TELI)

(a) & (b): Ministry of Environment, Forest and Climate Change (MoEF&CC) has issued Coastal Regulation Zone (CRZ) Notification on 18thJanuary, 2019 for regulating activities in Coastal stretches of the Country. Exploration and extraction of oil and natural gas and all associated activities and facilities are covered under Para 5.1.2 sub Clause (xiii) relating to Regulation of permissible activities in CRZ.For further streamlining the process of granting CRZ clearance, MoEF&CC has issued a draft Notification in November,2021 for amending the existing notification.

(c): Oil India Limited and Oil & Natural Gas Corporation Limited has identified 13sites for drilling wells in the Coastal Regulation Zone (CRZ) of Andhra Coast / KG Offshore basin.
